

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA –MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.02.2020 AT 10.30 AM

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|----------------------------------|---------------------------------|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CP (IB) NO. 602/9/HDB/2019 |
| NAME OF THE COMPANY | Renuka Advanced Systems Pvt Ltd |
| NAME OF THE PETITIONER(S) | Anu Fastners Pvt Ltd |
| NAME OF THE RESPONDENT(S) | Renuka Advanced Systems Pvt Ltd |
| UNDER SECTION | 9 OF IBC |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|----------------------------------|-------------|------------------------|-----------|
| C.V. Naxa Simham | Adv | 9492202233 | Ramya |
| M.R. Stee Ramya P.V. B. Chary | | | |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
| Tarun. G. Reddy | Adv | 9502036363 | |
| Uwain S ait | Adv | 9142071912 | |

ORDER

Counsels representing both sides are present and stated that talks for settlement in relation to the claim of interest is not concluded. Both prayed time for making submissions. For submitting the outcome of the discussions, time is enlarged finally. Put up the matter on 17.02.2020.

MEMBER TECHNICAL

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MEMBER JUDICIAL